




(15)

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2020 at 2.30 p.m.**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : MA/385/2019**  
**PETITION NUMBER : CP/114/IB/2018**  
**NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)**  
**NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS**  
**UNDER SECTION : SEC 66 OF IBC**

S.No.	Name (in Capital)	Represented by	Signature
1.	National small Industries Ajoy Kumar Ganaram.	6th Respondent	J. Chit
2.	S. SATHIYANARAYANAN KMC - ARONMOKAN.	Counsel for Applicant	
3.	Deepak Narayanan	for LIC	
4.	S. SATISH R. G. GAUTHAM RAM VITTAL	counsel for R2	

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
17.03.2020.

SD

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

SD

**[R. VARADHARAJAN]**  
**Member (Judicial)**